

Ministry of Health and Family Welfare has formulated a Draft Bill on Amendments to the MTP Act, 1971 after taking into account various factors and extensive consultation with the concerned stakeholders.

(c) The requisite training and certification would be specified in the rules by the Ministry of Health and Family Welfare once the proposed amendments are considered and approved by the Parliament.

**AYUSH-82 anti diabetic drug**

975. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether the Central Council of Research of Ayurveda Sciences has developed an anti-diabetic drug, AYUSH- 82;

(b) if so, the details and salient features of the drug; and

(c) the steps taken by Government for early commercialisation of AYUSH-82 for prevention and management of diabetes in the country?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes. For the management of diabetes mellitus, the Central Council for Research in Ayurvedic Sciences (CCRAS) has developed a formulation namely, AYUSH-82 from 5 Ayurvedic medicinal plants. The trials of the drug has shown significant reduction in blood sugar level along with clinical improvement. No toxic effects were noted during the trial.

(c) Council has initiated action to commercialize AYUSH-82. Till now M/s. Dabur India Ltd., New Delhi; M/s. Kudos Laboratory India Ltd., New Delhi; and M/s LA Granade Herbs & Pharma Ltd., New Delhi have been granted licenses for manufacturing AYUSH-82.

**Allocation of funds for expansion of international and domestic airports**

976. DR. V. MAITREYAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Union Government has allocated funds for the expansion projects of various international and domestic airports and for the development of infrastructure of these airports;